

(ख) पश्चिमी बंगाल सरकार ने पीक घंटों के दौरान प्रतिबन्ध लगाए थे ताकि उपलब्ध विद्युत् का उचित वितरण हो सके। इसमें स्थिति में पर्याप्त सुधार हुआ, क्योंकि लोड शेडिंग की बारम्बारता अब कुछ कम हो गई है। इसके अतिरिक्त, पूर्वी क्षेत्र में उपलब्ध उत्पादन-क्षमता के समुपयोग में सुधार लाकर, बेहतर कोटि का कोयला सप्लाई करके तथा मयबो में आउटेजों को न्यूनतम करके, जिनमें विद्युत् सप्लाई में बाधा उत्पन्न होती थी, कलकत्ता क्षेत्र को विद्युत् सप्लाई में बढोत्तरी की जा रही है। अन्य राज्यों में भी इसी प्रकार के उपाय किए जा रहे हैं। उनके लिए निर्माणाधीन परियोजनाओं में तेजी लाई जा रही है ताकि उनमें शीघ्र लाभ प्राप्त किए जा सकें।

[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL)]

(a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

(a) Jute mills are mainly located in the State of West Bengal. There are also a few jute mills located in the States of Andhra Pradesh, Bihar, Uttar Pradesh and Madhya Pradesh. There have been load sheddings and interruptions in supply in the West Bengal area during the first half of 1972 and restrictions on power supply during peak hours to the extent of 10-15 per cent. So far as jute mills in Uttar Pradesh, Andhra Pradesh are concerned these States are suffering from power shortage at present in view of the unprecedented poor rainfall this year. There is a cut of 7½% on power consumption in jute mills from April, 1972 in Andhra Pradesh and 25% from August 1972 in Uttar Pradesh. In Bihar and Madhya Pradesh there have been no power cuts imposed on industries.

It is possible that there might have been loss of production in the jute industry on account of load shedding and power cuts. It will however, not be possible to assess the financial loss on account of this as this could be due to so many other causes.

[†] English translation

(b) West Bengal Government have imposed restrictions during peak hours for ensuring rational distribution of the available power. This has resulted in considerable improvement as the frequency of load shedding has been reduced. Further, the power supply to Calcutta region is being stepped up by improving the utilisation of the available generating capacity in the Eastern Region by supply of better fuel and minimising outages of plants which were causing interruptions to power supply. Similar steps are being taken in other States as well. Further the projects under construction are being expedited so as to give early benefits.]

REIMBURSEMENT OF TUITION FEES DUE TO ASMS OF G M C YARD, KANPUR

\*428 SHRI PREM MANOHAR

SHRI PITAMBER DAS

DR BHAI MAHAVIR

SHRI J P YADAV.

SHRI O P. TYAGI.

SHRI N K SHEJWALKAR.

Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that reimbursement of tuition fees due to ASMs of G M C Yard Kanpur is still due and

(b) if so what action has been taken by Government of expedite reimbursement of tuition fees?

THE MINISTER OF RAILWAYS (SHRI T A PAI) (a) and (b) No Sir. No tuition fee bills of ASMs of G M C Yard, Kanpur received in the office of Divisional Superintendent Allahabad are lying outstanding for payment at present.

SELECTION OF OFFICERS FOR DELHI HIGHER JUDICIAL SERVICE

\*429 SHRI O P TYAGI Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether options were called from the officers of the higher judicial services of the States for making initial selection of Officers to the Delhi Higher Judicial Service,

(b) if so, how many Officers from each State sent their options for the said service;